

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2821
ANSWERED ON:30.03.2012
STORAGE OF MEDICINES AND INJECTIONS
Ray Shri Bishnu Pada

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Deputy Drug Controller, New Delhi had issued any directive through a letter to the Andaman and Nicobar Administration about medicines, injections and storage area;
- (b) if so, the date when said directive was issued;
- (c) whether there is proper ventilation in GB Pant Central Store and the said store is free from dampness;
- (d) if so, the temperature at which antibiotics, injections, syrups, vitamins and capsules are supposed to be stored and the temperatures at which the said items were kept;
- (e) the temperatures at which Sera toxins, toxoids and other vaccines are supposed to be stored and the temperatures at which the said items were kept; and
- (f) the damage likely to be suffered due to not storing of said items at proper temperatures?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): No.
- (b): Does not arise.
- (c): Yes.
- (d)&(e): All drugs are stored at specified temperatures.
- (f): Does not arise.